

MADHYA PRADESH STATE JUDICIAL ACADEMY,
HIGH COURT OF M.P., JABALPUR

SPECIALISED EDUCATIONAL PROGRAMME ON – NDPS ACT, 1985
(Through online and other modes of telecommunications including Video conferencing)

DATE: 19th December, 2020

PROGRAMME

SESSION	TIME	TOPICS
I	1.45 pm to 2.00 pm	Introduction of the Programme & prefatory remarks By: Director, MPSJA
II	2.00 pm to 3.15 pm	Issues relating to – Remand, bail, cognizance and disposal of properties (Pre-trial & Post trial) under the NDPS Act, 1985 By: Smt. Mamta Jain, Special Judge SC/ST (PA) Act, Sidhi
TEA BREAK (3.15 pm to 3.30 pm)		
III	3.30 pm to 5.00 pm	Discussion on – Key issues relating to search & seizure, abetment and presumptions under the NDPS Act, 1985 By: Shri Jayant Sharma, Faculty (Jr.), MPSJA

Note: The Time Table is subject to change as per exigencies.

DIRECTOR